

go on tour, we meet the representatives of the States and bring home to them this slow progress and impress upon them the necessity of speeding up matters.

SHRI AMOLAKH CHAND: With what result?

SHRI K. C. REDDY: The answer to the question is implied in the answer that I have already given, the amount of expenditure was of the order of only Rs. 51.20 lakhs against about fifteen crores estimated Central assistance, during the first two years of the Second Five Year Plan. In the first year, they could not do much work because the scheme was initiated only in the beginning of the Second Five Year Plan. We are trying to speed up matters and I hope I will be in the happy position of reporting much better progress at the end of this year or in the fourth year of the Second Five Year Plan.

*315 and *316. [For answers, vide cols. 1549—51 infra.]

NATIONAL TRIBUNAL FOR PETROLEUM INDUSTRY

*317. **SHRI M. P. BHARGAVA:** Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether any decision has been taken for establishing a national tribunal for petroleum industry; and

(b) whether the State Governments have been consulted in this connection?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI GULZARILAL NANDA): (a) and (b). Not yet. The matter is under consideration in consultation with the State Governments.

SHRI M. P. BHARGAVA: May I know as to from how many State Governments replies have been received?

SHRI GULZARILAL NANDA: Most of the State Governments have sent their replies.

*318. [The questioner (Shri Jugal Kishore) was absent. For answer, vide col. 1553 infra.]

*319. [For answer, vide cols. 1551-52 infra.]

†IMPROVEMENT OF CIVIC AMENITIES IN REFUGEE COLONIES

*175. **DR. R. B. GOUR:** Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

(a) whether the Delhi Municipal Corporation has requested the Government of India for grants for improving civic amenities in the various refugee colonies in Delhi;

(b) if so, whether Government have considered the request; and

(c) if the answer to part (b) above be in the affirmative, what amount has been sanctioned by Government for this purpose during the current year?

THE DEPUTY MINISTER OF REHABILITATION (SHRI P. S. NASKAR): (a) Yes.

(b) and (c). The detailed estimates have only recently been received and are under examination.

DR. R. B. GOUR: What is the amount requested for these colonies?

SHRI P. S. NASKAR: The Delhi Municipal Corporation has given proposals amounting to Rs. 33 lakhs.

DR. R. B. GOUR: How long will it take for the Government to finalise their decision on this question?

†Transferred from the 1st December, 1958.

SHRI P. S. NASKAR: We will not take more time than is necessary.

DR. R. B. GOUR: That is no use. For how long has the matter been pending before them and how much more time will they take to come to a decision?

SHRI P. S. NASKAR: Sir, the proposals have just come about 15 days ago and they are under examination by our engineers and then there will be discussions with the Municipal engineers and then decisions will be taken.

†SETTING UP OF A NEW PHARMACEUTICAL PLANT BY AN AMERICAN COMPANY

*255. { SHRI M. VALIULLA:
SHRI V. C. KESAVA RAO:†

Will the Minister of COMMERCE AND INDUSTRY be pleased to state whether it is a fact that a new pharmaceutical plant is proposed to be set up in India by an American Company? If so,—

(a) which is that Company and what will be the share of Indian investors; and

(b) when and where it will be set up and what are the terms under which it will be set up?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

(a) and (b). M/s. Merck Sharp and Dohme International of New York, U.S.A., will be establishing, within a period of twelve months, a new industrial undertaking for manu-

†Postponed from the 4th December, 1958.

‡The question was actually asked on the floor of the House by Shri V. C. Kesava Rao.

facture of some of the drugs. M/s. Merck Sharp Dohme (India) Private Ltd., will have 40 per cent. Indian capital participation. M/s. Tata Sons are going to be their Indian partners.

The plant will ultimately be located at Thana, Bombay, but will have temporary manufacturing facilities during the building period of the plant at Bombay.

SHRI V. C. KESAVA RAO: May I know the drugs which are contemplated to be manufactured by the company?

SHRI MANUBHAI SHAH: Phthalyl sulphathiozole, Succiny sulphathiozole, Chlorothiazide, Cortisone, and other hormones and Vitamin B12.

SHRI V. C. KESAVA RAO: May I know if all the raw materials are available for the manufacture of these drugs?

SHRI MANUBHAI SHAH: In the country, yes.

SHRI B. SHIVA RAO: In the manufacture of this drug is the price factor being borne in mind and is my hon. friend aware that at the present prices antibiotics, which unfortunately are prescribed for almost every disease in this country from common cold to cancer, are beyond the purchasing capacity of the vast majority of the people?

SHRI MANUBHAI SHAH: That is always borne in mind and that is why our attempt is not to allow any complexes or penultimates to be produced in the country but to start every drug manufacture from the basic raw material in the country so as to finish the entire product from A to Z in the country itself. That is why, as the House is aware, we are trying to establish in the public sector several projects in combination and collaboration with the Russian experts, American experts, German experts and in various other combinations, so that between the private sector and the